

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court I**

Item No.47

IA No. 734/99/2023

And

CP (IB) No. 341/Chd/Pb/2022

Under Section 95, IBC 2016

R 11 NCLT

In the matter of:-

Punjab National Bank

...Petitioner

Versus

Shallu Gupta

...Respondent

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 20.12.2023.

Sd/-
Court Officer

November 1, 2023
Pdp